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Cr1.A.No. 531 OF 2004
ITEM No.118

Court No. 7

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 531/2004

HARDEEP SINGH SOHAL Appellant (s)

VERSUS

STATE OF PUNJAB THR.CBI

Respondent (s)

(With appln. for bail)
WITH
Cr1.A. No.577/2004
(With appln. for bail)

Date : 14/07/2004 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant (s) Mr. Sushil Kumar, Sr. Adv.
Mr. Adolf Mathew, Adv.
Mr. R.P. Wadhvani, Adv.
Mr. Sanjay Jain, Adv.

For Respondent (s) Mr. Ajit Bhasme, Adv. for
Mr. P. Parmeswaran, Adv.

Ms. Naresh Bakshi, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Sushil Kumar, learned senior counsel started his arguments at 11.10 a.m. and was on his legs when the Court rose for the day leaving the matter as part-heard.

(R.K. DHAWAN) (VEERA VERMA)
COURT MASTER COURT MASTER